## GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

## NOTIFICATION

## Dated Shillong, the 22<sup>nd</sup> March, 2024

**NO. LJ (B) 17/2019/272** - In exercise of the powers conferred by Section 21 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Special Executive Magistrates and in connection with the forthcoming General Election to the Lok Sabha – 2024 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
LIST OF STATIC SURVEILLANCE TEAM (SST)			
	Smti Chongme Ch. Momin,	North Garo Hills	Deputy Commissioner,
1.	Field Engineer, MBMA, Kharkutta C&RD Block.	District, Resubelpara	Resubelpara.
	Shri Chamboo K. Sangma,		
2.	Protection Officer, District child Protection Unit, NGH.	-do-	-do-
LIST OF VIDEO SURVEILLANCE TEAM (VST)			
3.	Shri Didimus R. Marak, Block Coordinator, Kharkutta, ICDS Project, NGH.	-do-	-do-
4.	Shri John Rozer Momin, Asstt. Teacher of United Kharkutta Govt. Hr. Sect. School, NGH.	-do-	-do-

Sd/-(M.M. Sangma), Joint Secretary to the Govt. of Meghalaya, Law (B) Department. \*\*\*\*\*

MEMO.NO. LJ (B) 17/2019/272-A, Copy to:-

Dated Shillong, the 22<sup>nd</sup> March, 2024

- 1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
- 2. Deputy Commissioner (Election), North Garo Hills District, Resubelpara, with reference to letter No. NGH/ELE/EMC-1/2024/36, Dt. 16.3.2024.
- 3. Personnel A.R (A) Department.
- 4. Election Department with reference to letter No. EL.5/2018/319, dt. 21.3.2024
- 5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.

6. Director of Information and Public Relation, Meghalaya, Shillong

Joint Secretary to the Govt. of Meghalaya Law (B) Department \*\*\*\*

By Order etc.,

as/